

(b) No pilgrimage tax is levied on the Sikhs in Afghanistan.

(c) and (d) Do not arise.

Massive sea erosion

*398. SHRI MAHENDRA MOHAN:

SHRI N.K. SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government is aware of massive sea erosion that has taken place in various coastal belt areas of the country;

(b) if so, the facts and details thereof;

(c) whether Government has received proposals from the State Governments to provide funds to check sea erosion; and

(d) if so, the details thereof and to what extent Government proposes to extend support to State Governments for the purpose?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) and (b) Yes, Sir. Sea erosion has been reported in various coastal belt areas of the country by the State Governments. As per the information available from the maritime States, a total of 2017.45 km coastline in the mainland and 132 km in Lakshadweep island are affected by sea erosion. The state-wise details of coast line affected by sea erosion are given in the Statement (See below).

(c) and (d) Water being a State Subject, anti-sea erosion works are planned and implemented by the respective State Governments as per their own priority. However, in order to provide central assistance during Eleventh plan period, a state sector scheme, 'Flood Management Programme' (FMP) amounting to Rs. 8,000 crore under Central Plan has been approved 'in principle' by the Cabinet in its meeting held on 02.11.2007; under which the central grant is being provided for anti-sea-erosion works, in critical reaches, which have secured all mandatory clearances. Central Assistance amounting to Rs. 3.80 Crore to the State of Karnataka and Rs. 0.85 Crore to Orissa was released in the year 2007-08 under the scheme.

In addition, all maritime States/Union Territories were requested by Central Water Commission to formulate and submit the proposals for protection of vulnerable coastal reaches from sea-erosion in their states, in order to prepare a National Coastal Protection Project (NCP) for external assistance. All the maritime States/Union Territories (except Andaman and Nicobar Islands) submitted the proposals for consideration under NCP. After discussions between the Government of India and Asian Development Bank (ADB), a Project Preparatory Technical Assistance (PPTA) programme was taken up by ADB with a grant of \$1.0 Million for preparing Sustainable Coastal Protection and Management Project for the States of Goa, Karnataka and Maharashtra. ADB has further accepted, in principle, for inclusion of other states, under PPTA.

Statement

State-wise details of coast line affected and protected by Sea-erosion in maritime States in India

Sl. No.	State/UT	Coastlines (km)	Coastline affected by Sea-erosion (in km)	Coastline protected (in km)
Mainland				
1.	Andhra Pradesh	973.70	65.70	20.45
2.	Goa	160.50*	19.18	5.15
3.	Gujarat	1214.70	61.92	10.65
4.	Karnataka	280.00	249.56	56.77
5.	Kerala	569.70	478.14	334.39
6.	Maharashtra	652.60	263.00	127.00
7.	Orissa	476.40	107.55	10.00
8.	Tamil Nadu	906.90	641.00	40.00
9.	West Bengal	157.50	125.00	80.80
10.	Pondicherry	30.60	6.40	6.40
SUB-TOTAL:		5422.60	2017.45	691.61
Islands				
1.	Lakshadweep	132.00	132.00	73.00
2.	Andaman and Nicobar Island	1962.00	—	
SUB-TOTAL:		2094.00	132.00	73.00
GRAND TOTAL:		7516.60	2149.45	764.61

*including Daman and Diu.

Resolution passed in G-8 meeting

*399. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that G-8 has passed a resolution indicating that nuclear supplies, including technology, etc., have to be supplied only to those countries which have signed the Non-Proliferation Treaty (NPT);

(b) if so, the full text of the Resolution passed by the G-8 recently;

(c) whether it is also a fact that Nuclear Suppliers Group (NSG) is also insisting that nuclear supplies should be made only to those countries which have signed the NPT;